

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) to (d) India has traditionally followed a mixed economy where both the public sector and the private sector have their assigned roles. The private sector will have its due share in the country's future plans. Its role in the economy is reflected in the Industrial Policy Resolution, 1956, the industrial policy statement placed before Parliament on 24th July, 1991 and other policy statements of the Government.

Visit of Japanese Delegation

2137. DR. C. SILVERA: Will the PRIME MINISTER be pleased to state:

(a) whether a high level Japanese delegation had visited India during July, 1991;

(b) if so, whether discussions on Japanese investment in industries in India were held;

(c) if so, the details thereof;

(d) whether any modalities for such investment have since been finalised; and

(e) if so, the details thereof and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (e) A Japanese delegation led by Mr. Eme Yamashita, Chairman, Japanese Section, Japan-India Standing Committees, visited India to attend the 14th Meeting of the Standing Committee of the India-Japan Business Co-operation Committee, held in New Delhi on 23-24 July, 1991. It is reported that during the meeting the business delegates from both the countries reviewed trends in Japanese investment in India and opportunities for fresh investments.

Some members of the delegation also called on the Finance Minister, Minister of State for Industry and Minister of State for Commerce. During the meetings the Japanese side was apprised of the approach of the Government of India to encourage Japanese investment in India. The need for the induction of high technology from Japan into India and identifying new initiatives to promote greater economic co-operation between the two countries was also stressed.

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[Translation]

Production of Films on Great Personalities

2138. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

The time by which a telefilm on the life of Sardar Vallabhbhai Patel will be produced and released?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): Doordarshan had telecast films on the life of Sardar Vallabhbhai Patel produced by Films Division and also by the Government of Gujarat from time to time. A special programme on the life and works of Sardar Patel was telecast on 12th July, 1991 in commemoration of conferment of Bharat Ratna on Sardar Patel posthumously. Films Division is likely to produce a documentary film on Sardar Vallabhbhai Patel. Doordarshan has, however, no proposal at present to commission a telefilm on the life of Sardar Vallabhbhai Patel.

[English]

Ginger Processing Centre in Kerala

2139. SHRI K. MURALEEDHARAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government propose to set up a ginger processing unit in Wynad District of Kerala; and

(b) if so, the place where it is proposed to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) No, Sir.

(b) Does not arise.

[Translation]

SHRI DIGVIJAYA SINGH (Rajgarh): Sir, the stock of foodgrains, sugar and edible oil allotted to the Madhya Pradesh Government during 1990-91 by the Central Government has not been fully utilized by the former, as a result of which the prices of edible oils have sky-rocketed in Madhya Pradesh during the last year. Despite the acute shortage of this commodity, the Madhya Pradesh Government is not lifting its allotted quota. At present, the fair-price shops in Madhya Pradesh controlled by the B.J.P. Government have no stocks of wheat and rice or edible oils... (Interruptions)...

SHRI PHOOL CHAND VERMA (Shajapur) : The hon. Member says that the quota has not been lifted. My contention is that the Central Government is not giving the allotted quota to the Madhya Pradesh Government.

MR. SPEAKER: Please sit down.

(Interruptions)

[English]

SHRI DIGVIJAYA SINGH: This is the answer to my question. They have not taken the allotted quota. They have not lifted the quota of edible-oil. They are helping the blackmarketeers... (Interruptions) I have raised the question of non-availability of edible-oil. (Interruptions)

[Translation]

SHRI PHOOL CHAND VERMA: You can ask the hon. Minister.

MR. SPEAKER : Whatever you are saying is not going on record.

(Interruptions)

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir I can very well understand the concern of the hon. Members on the supply of very essential commodities for consumption by the people. I would draw the attention of the Minister for Civil Supplies here and I would request him to place the situation before the House. (Interruptions)

[Translation]

MR. SPEAKER : That is enough. Now please sit down.

SHRI MADAN LAL KHURANA (South Delhi): Sir, with your permission, I would like to draw the attention of the House towards a very serious matter. In the context of the assassination of former Prime Minister Shri Rajiv Gandhi, I would like to say that the intelligence agencies totally failed in their task. Ideally, there should have been a suo-motu statement from the Government because the terms of reference of the commission of inquiry set up by the Government are limited to the events following the assassination. Why is the Government silent as regards the conspiracy behind the assassination? A number of questions arise because the country's intelligence agencies like I.B. and RAW have a presence in Tamil Nadu and Sri Lanka. It was alleged that the Karunanidhi Government was dismissed because it leaked the reports of intelligence agencies. Our Home Minister has said that Foreign powers are behind the assassination of Shri Rajiv Gandhi. I would like to know the reports of intelligence agencies in this matter. If they did not give any reports then I would call them total failures. I have some information and would like to give an example...

*Not recorded.